

SUPR EME COUR T OF I ND I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.3148-3149 OF 2002

TAMIL NADU HOUSING BOARD

Appellant (s)

VERSUS

L. CHANDRASEKARAN (DEAD) BY L.Rs. & ORS.

Respondent(s)

(With office report)

Date: 15/07/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE H.L. DATTU

For Appellant(s) Mr. S. Thananjayan,Adv.

For Respondent(s) Mr. P.S. Narasimha,Sr.Adv.
Mr. V. Balaji,Adv.
Mr. S. Ramesh,Adv.
Mr. R. Venkatraman,Adv.
Mr. Pravesh Thakur,Adv.
Mr. Pramod Dayal,Adv.
Mr. T. Harish Kumar,Adv.UPON hearing counsel the Court made the following
ORDER

Place the appeals after four weeks.

In the meantime, required affidavit may be

filed.

[Alka Dudeja]
Court Master[Savita Sainani]
Court Master